

**SHRI PILOO MODY:** A complaint has been made. You should take note of it and see that it does not happen again.

**MR. SPEAKER:** I have already said that.

**SHRI SAMAR GUHA** rose—

**MR. SPEAKER:** Mr. Samar Guha, have you sworn that you must get up every moment on any subject?

**श्री समर गुहा :** अध्यक्ष महोदय, आप ने सुना ही नहीं।

You told Mr. Vajpayee to write to you about the incident that took place yesterday. Earlier also, I drew your attention and wrote to you. You said that you would look into the matter. You have not informed me. Am I not to ask about that?

**SHRI S. M BANERJEE (Kanpur):** We have to send our papers before 10 O' Clock I send my servant who is staying with me....

**SHRI ATAL BIHARI VAJPAAYEE:** Comrade.

**श्री एस० एन० बनर्जी :** उस से उन्होंने पूछा— तुम गुजरात से तो नहीं आए ?

He said, "These are Call Attention Notices"

उन्होंने कहा— इस से हम को कोई ताल्लुक नहीं। तुम गुजरात से तो नहीं आए ?

**अध्यक्ष महोदय :** मजाक से कहा या ऐसे कहा ?

**श्री ज्योतिर्नय बसु (डायमंड हावर)** यह डेहली पुलिस जो आप यहा डिप्लाय करते है ये लोग ग्रेमा करते हैं। मेक्योरिटी स्टाफ नहीं करता है। पुलिस करना है जो प्लेन क्लोदक से होती है।

**अध्यक्ष महोदय :** गुजरात की तो में इतनी तारीफे करता आया कि बहुत भले हैं, बहुत नान-वाचकत हैं और यह अभी अभी उन्होंने उसे गलत साबित कर दिया।

**श्री एस० एम० बनर्जी :** अध्यक्ष महोदय, हम लोग जो अपने कागजात भेजते हैं किसी के हाथ क्यों कि हम लोग तो इतना डीढ़ नहीं सकते तो उस में उन के साथ ऐसा होता है। आप की गाड़ी जब आती है तो लोग सलास करते हैं नार हट जाते हैं नहीं तो उन के चेहरे देखे तो ऐसा मालूम होता है जैसे कसेटेशन कंप्य यह हो.. (इंटरगस)

May I request you to fix a day exclusively for Mr. Samar Guha to speak?

**MR. SPEAKER:** I think, we will sit on a Sunday with only one Member, Mr. Samar Guha.

13.22 hrs.

#### PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND ANNUAL GENERAL ADMINISTRATION REPORT OF ANDAMAN AND NICOBAR ADMINISTRATION FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1973, published in Notification No. G.S.R. 195 in Gazette of India dated the 23rd February, 1974.

- (ii) The India Police Service (Regulation of Seniority) Amendment Rules, 1972, published in Notification No GSR 196 in Gazette of India dated the 23rd February, 1974
- (iii) The Indian Administrative Service (Appointment by Competitive Examination) Amendment Regulations, 1974 published in Notification No GSR 121(E) in Gazette of India dated the 6th March, 1974
- (iv) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1974, published in Notification No GSR 122(E) in Gazette of India dated the 6th March, 1974 [Placed in Library See No LT-6388/74]

(2) A copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1972-73 [Placed in Library See No LT-6389/74]

13 22½ hrs

#### MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 11th March, 1974, adopted the following motion in regard to the Plantations Labour (Amendment) Bill, 1973

That this House recommends to Lok Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Planta-

tions Labour (Amendment) Bill, 1973, in the vacancy caused by the resignation of Shri G Venkatswamy from the membership of the said Joint Committee, and communicate to this House the name of the member so appointed by Lok Sabha to the Joint Committee"

2 I am to request that the concurrence of the Lok Sabha on the said motion, and also the name of the member of the Lok Sabha appointed to the Joint Committee may be communicated to this House'

13 23 hrs.

#### COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

##### THIRTY SEVENTH REPORT

SHRI G G SWELL (Autonomous Districts) I beg to present the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions

#### PUBLIC ACCOUNTS COMMITTEE

##### HUNDRED AND FOURTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour) I beg to present the Hundred and fourth Report of the Public Accounts Committee on the action taken by Government on the recommendations contained in their Eightieth Report on Chapter II of the Report of the Comptroller and Auditor General of India for the year 1970-71—Central Government (Civil)—revenue Receipts, relating to Customs